Papers Laid

Wednesday, the 20th, August, 1986 [29 Sravana, 1908 (Saka)

The House met at eleven of the Clock, Mr. Deputy Chairman in the Chair.

STATEMENT BY MINISTER

Correcting the reply given in the Ra-jya Sabha on the 13th August, 1986, to unstBrred question 2078 regarding purchase of furniture by the Kendriva Vidvalava. J.N.U., Delhi

MR. DEPUTY CHAIRMAN; Statement by Minister correcting answer to question. Shrimati Krishna Sahi.

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE^ (SHRIMATI KRISHNA SAHI): Sir, I beg to lay on the Table a statement (in English and Hindi) correcting the reply given in the Rajya Sabha on the 13th August, 1986, to Unstarred Ouestion 2078 regarding purchase of furniture by the Kendriva Vidyalaya JNU Delhi. [Place in Library. See No. LT 3096/86].

SHRI ATAL BIHARI VAJPAYEE: (Madhya Pradesh): Sir, will you ask Mrs. Sahi to explain to the House how it is that the reply has appeared in the press this morning before the reply has actually been given to the House?

SHRIMATI KRISHNA SAHI Sir, I have corrected it.

MR. DEPUTY CHAIRMAN: No, the question is how the reply came in thc-press this morning before it was given in the House.

SHRIMATI KRISHNA SAHI: Sir, I have not given it. No, Sir, I have not given it to the press.

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

on the Table

Statement regarding Twenty-Point Programme

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A. B. A. GHANI KHAN CHAUDHURY): Sir, I beg to lay on the Table a statement (in English and Hindi) regarding Twenty-Point Programme. [Placed in Library. See No. LT-3094/86].

Notification of the Ministry of Finance (Department of Revenue) under the Customs Act, 1982

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE (SHRI B. K. GADHVI) Sir, I beg to lay on the Table, under section 159 of the Customs Act, 1962, a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G. S.R. No. 1006(E), dated 11th August, 1986, amending Notification No. 374-CuStoms, dated the 27th June, 1986, so as to lay down the revised rates of exchange for conversion of Austrian Schillings Deutsche Marks, Dutch Guilders and Italian Lira into Indian currency or vice-versa, together with an explanatory Memorandum thereon. [Placed in Library. See No. LT-3088/86].

Report and Accounts (1984-85) of the Delhi Public Library, Delhi and Related Papers

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI). Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Papers:-

(i) Annual Report and Accounts of the Delhi Public Library, Delhi for the year 1984-85, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Library.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.